

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1910
ANSWERED ON:10.08.2006
ALLOTMENT OF LPG AGENCIES TO SCS/ STS
Bangaru Smt. Susheela Laxman

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether a large number of applicants belonging to Scheduled Castes and Scheduled Tribes categories were allotted Liquefied Petroleum Gas retail outlets / dealerships long back, but their implementation has been held up for want of required infrastructure ;
- (b) if so, the details thereof, State-wise ; and (
- (c) the present status of implementation of the sanctioned outlets ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) to (c) : As on 1.7.2006, 170 Liquefied Petroleum Gas (LPG) distributorships allotted by Public Sector Oil Marketing Companies (OMCs) under Scheduled Caste (SC) and Scheduled Tribe (ST) categories are pending for commissioning. The State-wise details are at Annex.

These locations are pending for commissioning due to various reasons such as non-availability of land, construction of godown, court cases/complaints, statutory clearances from various authorities, etc.

ANNEX

THE STATE-WISE NUMBER OF LPG DISTRIBUTORSHIPS PENDING FOR COMMISSIONING UNDER SCs/STs CATEGORY AS ON 1.7.2006.

States / UTs Number of LPG distributorships

Andhra Pradesh	20
Assam	2
Bihar	11
Chhattisgarh	5
Delhi	4
Goa	4
Gujarat	14
Haryana	5
Jammu & Kashmir	2
Jharkhand	6
Karnataka	5
Kerala	4
Madhya Pradesh	9
Maharashtra	20
Orissa	7
Punjab	2
Rajasthan	1
Tamil Nadu	13
Tripura	2
Uttar Pradesh	16
Uttaranchal	5
West Bengal	12
Andaman & Nicobar	1
TOTAL	170